

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.369 of 2020

IN THE MATTER OF:

Manipal Media Network Ltd.

...Appellant

Versus

Vishwakshara Media Pvt. Ltd.

...Respondent

For Appellant: Shri Gautam Singh, Advocate

For Respondent: Shri D.P. Chaturvedi, Advocate

O R D E R

10.08.2020 Counsel for Respondent states that he does not have copy of the Petition. Counsel for the Appellant will e-mail copy of the Petition to the Counsel for Respondent. Respondent to file Reply within two weeks.

List the Appeal thereafter 'for admission (after Notice)'.

[Justice A.I.S. Cheema]
Member (Judicial)

(Justice A.B. Singh)
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/rs/md